

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAIN DATT TIWARI):

(a) The break up for 1981-82 is as under :

(i) Rent	Rs. 50,400
(ii) Establishment	Rs. 96,145
(iii) Staff Car	Nil
(iv) Other day-to-day Expenses	Rs. 1,08,192
Total	<u>Rs. 2,54,737</u>

(b) The monthly details for 1981-82 are :

(i) Rent	Rs. 4,200
(ii) Day-to-day expenditure	Rs. 9,016

(c) Closing down of these Guest House would mean more expenditure by MAMC when its officers travel on official business.

Detentions under National Security Act

2709. SHRI ASHFAQ HUSAIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Governments of West Bengal and Tripura have informed the Central Government that they have not detained anybody under the National Security Act in their States;

(b) if so, what effect it has on the General law and order situation in these States in comparison to other States where NSA is in operation; and

(c) the number of persons detained under National Security Act till date, the number of persons released by the advisory boards and the number of persons whom courts could not find any sufficient cause for detention, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):

(a) No detentions are reported to have been ordered under N.S.A. by the Governments of West Bengal and Tripura; so far;

(b) Law and order being a state subject, it is for State Governments to consider as to how would they like to deal with general law and order situation in their jurisdiction. It is again for them to invoke or not to invoke the provisions of N.S.A. It is not possible to draw comparison of law and order situations in West Bengal and Tripura with those in other States.

(c) The information is being collected and will be laid on the Table of the House.

Fresh agitation by AACSU

2710. SHRI PIUS TIRKEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that All Assam Students, Union is going to launch fresh agitation on the foreign national issue; and

(b) if so, whether the proposals put forward by Government in the last meeting with the AASU leaders held in Delhi have not yielded the desired results?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) Reports about their latest programme of agitation have been received.

(b) Discussions in the 5th round of combined meeting of the representatives of Government, Leaders of Opposition in Parliament and AASU/AAGSP remained inconclusive. Further discussions are likely to be resumed on 6th November, 1982.